

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No.3910 of 2020**

Dwijesh Bhardwaj @ Bablu Jha Petitioner
Versus
State of Jharkhand & Ors. Respondents

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : Mr. Parth Jalan, Advocate
For the Respondents :

08/07.09.2021 The present writ petition is taken up today through Video conferencing.

The present writ petition has been listed today at the instance of the Court itself.

On perusal of order dated 26th August, 2021, it appears that in the last line, the date of interim order has wrongly been mentioned as "17.12.2017" instead of "17.12.2020".

Considering that the said mistake is a typographical one, the date of interim order mentioned in the last line of order dated 26th August, 2021 is corrected to be read as "17.12.2020".

The order dated 26th August, 2021 is modified to the said extent.

Rohit

(Rajesh Shankar, J.)